HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

OWP No. 1292/2016

Ghulam Ahmad Peer

.... Petitioner/Applicant(s)

Through:-

Ms. Masooda Jan, Advocate

(through video conference)

V/s

State & Others

....Respondent/Non-applicant(s)

Through:-

Mr. N. H. Shah, Sr. AAG for R-1

to 3.

Mr. M. A Chashoo, AAG for R-4.

(through video conference)

Coram:

HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE ORDER

Learned counsel for the petitioner submits that despite seeking number of opportunities, respondents have not filed reply till date.

Both the learned counsel appearing for the respondents seek and are granted last and final opportunity of three weeks for filing reply, failing which right to file the reply shall stand closed.

List 15.07.2020.

(Sindhu Sharma) Judge

SRINAGAR

19.06.2020 SUNIL-II